



By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/5569/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 18th September, 2019.

Sub:- **Casual leave .**

Ref:- Your Email dated 17.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 18.09.2019, has been granted/rejected. The District & Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/55715570A, dated 18.9.19
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. The Systems Analyst, Gauhati High Court.

[Signature]
18/09/19

JT. REGISTRAR (VIGILANCE)

[Signature]